

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO-1632
ANSWERED ON- 31/07/2023

ONLINE TRADING OF CULTURAL PROPERTY

1632. SHRI PARBATBHAI SAVABHAI PATEL
SHRI PRADEEP KUMAR SINGH

Will the Minister of CULTURE be pleased to state:-

- (a) the work being carried out by the Government for the people involved in the field of art for important matters like promoting an ethical art market, conducting original research and ensuring transparency across the country particularly in Gujarat and Bihar; and
- (b) whether the Government has taken cognizance of the urgent need to strengthen the rules for online trading of cultural property to prevent illegal trafficking?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) The Archaeological Survey of India (ASI) monitors the trade of antiquities and art treasures within the country through Licensing officers and Registering officers working in length and breadth of country including Gujarat and Bihar. In case of craft item intended for export, ASI provides non-antiquity certificates on request.
- (b) Section 3 of the Antiquities and Art Treasure Act, 1972 prevents export of antiquities outside India.
